

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2012 & IA-182 of 2012

Dated : 20th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raigarh Ispat Udyog Sangh Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Sugandha Somani

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2
Mr. C.K. Rai
Mr. Mahipal for R-1**

ORDER

Mr. M.G. Ramachandran, learned counsel for the Respondent No.2 has finished his arguments.

For reply by the Commission's counsel, post the matter for further hearing on **24th September, 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vt